

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 80032/2021,80033/2021, in Criminal Appeal No(s). 197-198/2021

THE STATE OF U.P.

Appellant(s)

VERSUS

RAGHAVENDRA PRATAP SINGH @ PANKAJ SINGH ETC.

Respondent(s)

IA No. 80032/2021 - APPLICATION FOR ABATEMENT

IA No. 80033/2021 - EXEMPTION FROM FILING O.T.

Date : 17-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
[IN CHAMBER]

For Appellant(s) Amit Singh Adv.
Amol Chitravanshi Adv.
Abhishek Jaju Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s) Mr. Vikas K. Singh, Adv.
Mr. Sham chand Tanwar, Adv.
Ms. Rajshree Singh, Adv.
Mr. Amit Pandey, Adv.
Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list on 24.9.2021.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(RENU BALA GAMBHIR)
COURT MASTER (NSH)